

COURT NO. 15
THE HONOURABLE SRI JUSTICE K.LAKSHMAN
THE HONOURABLE SMT JUSTICE K. SUJANA

To be heard on Friday the 16th day of October 2026 AT 10:30 AM - HYBRID MODE
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceeding -
<https://tshc.vconsol.com/login>
ALL MENTIONS SHALL BE MADE AT 10:30 AM ONLY.

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	CRP/1404/2026 IA 1/2026(Stay Petition)	M/s Nex Gen Educational Trust Vs Allisetty Devender	P BALAJI VARMA	K S SUNEEL	HYDERABAD RR 1 TO 4 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
2	CRP/2344/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition) IA 3/2026(Receive Docs Petition) IA 4/2026(Stay Petition)	Gummadi Venkat Ram Reddy, Vs M/s. Alpine Infratech	SARVANI DESIRAJU	RUSHEEK REDDY K V	HYDERABAD
<u>FOR ADMISSION</u>					
3	CRLA/1230/2026 IA 1/2026(Suspension Petition) IA 2/2026(Bail (u/s 389(1)))	Palakurthi Srivardhan Vs The State of Telangana	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR	KHAMMAM
4	CRLA/1231/2026 IA 1/2026(Suspension Petition) IA 2/2026(Bail (u/s 389(1)))	Simmasarthi Nagaraju, Vs The State of Telangana	P RAMA SHARANA SHARMA	PUBLIC PROSECUTOR	KHAMMAM
5	CRLA/1235/2026 IA 1/2026(Bail (u/s 389(1)))	Manchi Vijay Laxmi @ Laxmi Vs The State of Telangana	MEGHANA ADDLA SUNEEL	PUBLIC PROSECUTOR	MEDAK
6	CRLA/1238/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Bail (u/s 389(1)))	Vadde Krishna, Vs The State of Telangana,	C VASUNDHARA REDDY	PUBLIC PROSECUTOR	RANGA REDDY
7	CC/4905/2026	Smt. Congalia Mani Karnika @ G. Sandhya Vs G. Vijay Bhaskar Reddy	NADELLA VENKATESWARA RAO		MEDCHAL- MALKAJGIRI
<u>INTERLOCUTORY(BAILS)</u>					
8	CRLA/551/2020 IA 1/2025(Bail (u/s 389(1))) IA 1/2026(Bail (u/s 389(1)))	Neerudi Shekar Vs The State of Telangana	P PRABHAKAR REDDY LEGAL AID	PUBLIC PROSECUTOR	MEDAK PAPER BOOK PREPARED AND PUT UP IN EB.
9	CRLA/673/2022 IA 1/2026(Bail (u/s 389(1)))	Vallala Naga Mallaiah , Mallaiah Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	YADADRI BHUVANAGIR I MEMO FILED USR 4775/2023.

					PAPER BOOK IS PLACED IN THE BUNDLE VAKALATH FILED BY SRI NAGULURI KRISHNA KUMAR FOR DE FACTO COMPLAINANT VIDE USR 107957/25
10	CRLA/159/2023 IA 2/2023(Suspension Petition)	Vannela Murali, Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
11	CRLA/290/2023 IA 4/2026(Extension Petition)	Halavath Shankar Vs The State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY PAPER BOOK IS PLACED IN THE BUNDLE
12	CRLA/390/2023 IA 2/2023(Suspension Petition)	Boddu , Manne Laxmaiah Vs State of Telangana	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI COUNTER FILED USR 66316/23.
13	CRLA/229/2026 IA 2/2026(Bail (u/s 389(1))) IA 8/2026(Extension Petition)	Jaitha Bheemaiah Vs State of Telangana	B GUNA SHEKHAR REDDY	PUBLIC PROSECUTOR	JAGTIAL
<u>ADMISSION</u>					
14	WP/30906/2026 IA 1/2026(Suspension Petition) WP/30903/2026	Dr. Ratnam Andallu, Vs The Union of India	P RAMA SHARANA SHARMA	ADDL ADVOCATE GENERAL B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) (R4) GP FOR MEDICAL HEALTH FW (R2)	MEDCHAL-MALKAJGIRI
15	WP/30903/2026 IA 1/2026(Suspension Petition)	DR. I. SREE LAKSHMI Vs THE UNION OF INDIA	P RAMA SHARANA SHARMA	SRINIVASA RAO MADIRAJU GP FOR MEDICAL HEALTH FW (R4) ADDL ADVOCATE GENERAL (R2)	HYDERABAD
<u>INTERLOCUTORY</u>					
16	WP/13856/2020 IA 1/2020(Direction Petition) IA 1/2026(Implead Petition)	Mr. G.D.Dinakar Vs The Vice Chairman and Housing Commissioner	AKKAM ESHWAR	A K JAYAPRAKASH RAO GP FOR SERVICES I (R3)	HYDERABAD
17	CRLA/936/2023 IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Kakati Saraswathi Vs The State of Telangana	S MADAN MOHAN RAO	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDE M LC RECORDS NOT RECEIVED
<u>FINAL HEARING</u>					
18	WP/12189/2014	PRL SECY, H,M & FW DEPT, HYD & 3 OTHERS Vs DR.G.V.RAMA GOPAL RAO, KURNOOL & 14 OTHERS	GP FOR SERVICES I	P VEERABHADRA REDDY	HYDERABAD
<u>PART-HEARD</u>					
19	AS/1309/2000 IA 1/2025(GP Holder Petition) IA 2/2025(GP Holder Petition)	SYED AHMED ALI KHAN Vs AP/SECY/REV DEPT/HYD AND 25 OTHERS	L RAVICHANDER	THE ADVOCATE GENERAL U S R MURTHY (R11) GP FOR APPEALS (R8) B VENKAT RAMA RAO (R10) T S ANAND (R12)	RANGA REDDY

IA 3/2025(GP Holder
Petition)
IA 4/2025(Implead
Petition)
IA 5/2025(Implead
Petition)
IA 6/2025(Implead
Petition)
AS/261/2008
AS/287/2008

M P CHANDRAMOULI (R13)
V TULASI REDDY (R14)
R A ACHUTHANAND
S SRINIVAS REDDY (R9)

20	AS/261/2008	- Vs -	Y SRINIVASA MURTHY		RANGA REDDY
21	AS/287/2008	SYED AHMED ALI KHAN Vs A.S. VIKRAM ADITYA	YELLAPRAGADA SRINIVASA MURTHY	K DURGA PRASAD	RANGA REDDY

COURT NO. 15**THE HONOURABLE SRI JUSTICE K.LAKSHMAN****To be heard on Friday the 16th day of October 2026 AFTER BENCH WORK WITH SKSJ****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR ADMISSION					
22	CRP/3223/2026 IA 1/2026(Direction Petition)	K. Krishna Murthy Vs Raghunath Pavan Kumar	C RAKEE SRIDHARAN		MEDCHAL- MALKAJGIRI
23	CRP/3239/2026 IA 1/2026(Stay Petition)	MAHMOOD BUILDERS PRIVATE LIMITED, Vs 1 EME Centre Civilian Employees Co-operative House Building Society Limited,	ZEESHAN ADNAN MAHMOOD		MEDCHAL- MALKAJGIRI
24	CRP/3242/2026 IA 1/2026(Direction Petition)	K. Krishna Murthy Vs Rangarao	C RAKEE SRIDHARAN		MEDCHAL- MALKAJGIRI
25	CRP/3258/2026 IA 1/2026(Stay Petition)	MAHMOOD BUILDERS PRIVATE LIMITED Vs Kanishk Affluent Private Limited	ZEESHAN ADNAN MAHMOOD		MEDCHAL- MALKAJGIRI
26	CRP/3263/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Sanala Jayanand Chary Vs Dosadi Ram Reddy	MUKKERA SAHITHI SRI KAVYA		MEDCHAL- MALKAJGIRI
27	CRP/3271/2026 IA 1/2026(Stay Petition)	MAHMOOD BUILDERS PRIVATE LIMITED Vs 1 EME Centre Civilian Employees Co-operative House Building Society Limited	ZEESHAN ADNAN MAHMOOD		MEDCHAL- MALKAJGIRI
28	CRP/3276/2026 IA 1/2026(Stay Petition)	MAHMOOD BUILDERS PRIVATE LIMITED Vs Kanishk Affluent Private Limited,	ZEESHAN ADNAN MAHMOOD		MEDCHAL- MALKAJGIRI
29	CRP/3287/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Paida Bala Tripura Sundari, Vs Solakpally Srinivas	NOOTY VASISHTA VENKATESWARLU		MEDCHAL- MALKAJGIRI
30	CRP/3288/2026 IA 1/2026(Direction Petition)	P. Damodar Rao Vs Sri Kodipaka Vishwanath Ravi Kiran	BUYANKAR KRISHNA KARTHIK		MEDCHAL- MALKAJGIRI
31	CRP/3292/2026	E.Padma Rani, Vs Dr. P. Gundu Rao	GADDAM SRINIVAS		MEDCHAL- MALKAJGIRI
32	CRP/3311/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Asha Kiran Soupathy Vs M/s. Kapil Chits (Hyderabad) Pvt. Ltd	V KIRAN KUMAR		MEDCHAL- MALKAJGIRI
33	CRP/3312/2026 IA 1/2026(Stay Petition)	E.Padma Rani Vs Dr. P. Gundu Rao	GADDAM SRINIVAS		MEDCHAL- MALKAJGIRI
34	CRP/3317/2026 IA 1/2026(Stay Petition)	Karuru Sukanya Vs Palle Shravan Kumar Goud	GADDAMANUGU RAJASHEKAR		MEDCHAL- MALKAJGIRI

35	CRP/3318/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	Alamuri Hari Narayana @ A. Hari Narayana Vs NFC Employees Co-operative House Building Society Ltd.,	S LAKSHMI KANTH		MEDCHAL- MALKAJGIRI
36	CRP/3325/2026 IA 1/2026(Stay Petition)	Anam Brothers Vs Adke Sanjeev Kumar,	RAVENDAR SAMALA		MEDCHAL- MALKAJGIRI
37	CRP/3327/2026 IA 1/2026(Injunction Petition)	Sri V.L.N Rao Vs Sri Dommati Amarender Reddy	K MOHAN		MEDCHAL- MALKAJGIRI
38	CC/5074/2026	aKhanapuram Lingam Goud and Anr Vs Sri. Pratieek Jain, IAS	UPPU MALLIKARJUN PATIL ... TMP		HYDERABAD
<u>FOR FURTHER HEARING</u>					
39	CRP/3209/2026	Karmanghat Sudhakar Reddy, Vs Mrs. Koppula Samatha	J PRADEEP KIRAN		MEDCHAL- MALKAJGIRI
<u>FOR ORDERS</u>					
40	CRP/2860/2026 IA 1/2026(Stay Petition) IA 2/2026(Vacate Stay Petition)	Praveen Appalaneni Vs Harshavardhana Prasad	B SHIVA KUMAR	S NAGESH REDDY THOTA YAKAIAH (R6)	MEDCHAL- MALKAJGIRI
<u>FOR APPEARANCE</u>					
41	CC/4081/2025	M. Narasimha Reddy Vs Sri A.V.Raganath	DISHIT BHATTACHARJEE	R SAMEER AHMED	HYDERABAD Order dt 19/12/25 RR-1 to 3) Notice served
<u>FOR BEING MENTIONED</u>					
42	IA/1/2026(For Being Mentioned) ARBAPPL/173/2025	M/s. Unimed Health Care Private Limited Vs M/s. Unimed Health Care Private Limited	M.V. PRATAP KUMAR	G VENU GOPAL	HYDERABAD SR Apps by M.V.Pratap Kumar Memo proof of service filed vide USR No 113728/2025
<u>E.P. CASES</u>					
43	EP/6/2025 IA 4/2026(Direction Petition)	Rajkumar Pulipaka, Vs Anji Reddy Chinnamile	Rajkumar Pulipaka (PARTY IN PERSON)	PASHAM MOHITH	MEDAK SR Apps by m/s Pasham Mohith Proof of service not filed
<u>FOR COMPLIANCE</u>					
44	CRLP/1150/2022	Anil Kumar Vs The State of Telangana and Another	JAYSURYA VISHNU VARDHAN	PUBLIC PROSECUTOR	RANGA REDDY REPORT SUBMITTED BY SECRETARY, TELANGANA HIGH COURT LEGAL SERVICES COMMITTEE. MR P.SURYA YADAV COUNSEL FOR RESPONDEN T NO 2

45	CRLP/1530/2022 CRLP/1513/2022	Ossama , Tipu Vs The State of Telengana and 2 others	J C FRANCIS	PUBLIC PROSECUTOR	HYDERABAD REPORT SUBMITTED BY SECRETARY, TELANGANA HIGH COURT LEGAL SERVICES COMMITTEE.(NOT APPEARED) M/S S J A NADEEM COUNSEL FOR R3
46	CRLP/1513/2022	OSSAMA , TIPU AND 2 OTHERS Vs THE STATE OF TELENGANA AND 2 OTHERS	J C FRANCIS	PUBLIC PROSECUTOR	- REPORT SUBMITTED BY SECRETARY, TELANGANA HIGH COURT LEGAL SERVICES COMMITTEE. M/S S J A NADEEM COUNSEL FOR R3
47	CRLP/1569/2022	Sadullah Vs The State of Telangana	J THULSIRAM	PUBLIC PROSECUTOR D SUDHARSHAN (R2)	HYDERABAD
48	CRLP/3169/2022	P Surya Narayana Murthy Vs The State of Telangana	P SURYA NARAYANA MURTHY	PUBLIC PROSECUTOR	RANGA REDDY G KRISHNA KISHORE FOR R2
49	WP/22779/2024	Nandagiri Co-operative Housing Society Limited Vs The State of Telangana	K RAGHAVA CHARYULU	GP FOR MCPL ADMN URBAN DEV R.S. ASSOCIATES (R5) V NARASIMHA GOUD(SC FOR HMDA) (R6) GP FOR HOME (R4) K SIDDHARTH RAO (R2)	HYDERABAD
<u>FOR DISMISSAL</u>					
50	CRP/1792/2026 IA 2/2026(Stay Petition) IA 3/2026(Extension Petition)	Smt.M.Laxmi Bai, Vs Late Mr.P.Vidyasagar, Rep. by his LRs	PREETHY SWARNALATHA B	G M RAVI KUMAR	MEDCHAL- MALKAJGIRI R1 DIED PER LRS, RR 2 TO 4 SERVED ON LCA AS PER VIDE MEMO USR NO. 86757/2026, R5 NOT NECESSARY PARTY VIDE CT, MEMO FILED VIDE USR NOS. 78343, 72879/2026,
<u>FOR HEARING</u>					
51	CC/2900/2025	Smt. P. Shivaleela Vs C. Narayana Reddy	VIJAY B PAROPAKARI	GP FOR REVENUE	RANGA REDDY sr notice sent through chief judge city civil court hyderabad ret'd unserved(shift ed)

FOR ORDERS

52	CRP/2084/2026 IA 2/2026(Stay Petition) CRP/1977/2026	Ravi Vimala Kumari Vs Ravi Vijaya Kumari	D BALA SRINIVASA RAO	P BHASKAR RAO	MEDCHAL- MALKAJGIRI SR-APP
53	CRP/1977/2026 IA 1/2026(Stay Petition)	RAVI VIMALA KUMARI Vs RAVI VIJAYA KUMARI	D BALA SRINIVASA RAO	P BHASKAR RAO	MEDCHAL- MALKAJGIRI

INTERLOCUTORY (AFTER FRESH MATTERS)

54	IA/2/2026(Extension Petition) CRP/1478/2026	The State of Telangana Vs Raavi Suhasini	LETTER	SHYAM S AGRAWAL RAKESH SANGHI GP FOR ARBITRATION	MEDCHAL- MALKAJGIRI
55	CRP/1717/2026 IA 1/2026(Stay Petition) IA 3/2026(Permission Petition) IA 4/2026(Review Petition)	A.V.S. Varma Vs Tota Rama Surya Chandra Rao	KOTTA RAGHAVENDRA PRASAD	PARTY IN PERSON	MEDCHAL- MALKAJGIRI

ADMISSION (AFTER FRESH MATTERS)

56	CC/346/2025	Sri. N. Muralidhar Rao Vs Sri. Veera Reddy	MALIPEDDI SRINIVAS REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	MEDCHAL- MALKAJGIRI SR)Notice sent by Speed post not yet returned
57	CC/656/2025 (Direction Petition)	Sri Kanapurpam Chenna reddy Vs Smt. Valluru Kranthi, I.A.S	RAMAVARAM CHANDRASHEKAR REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	SANGAREDD Y R 2 notice served.
58	CC/1506/2025	Swamy Vivekananda Seva Samithi Educational Trust Vs Sri M.Manu Choudary	B MAHENDER REDDY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
59	CC/2551/2025	J. Narsaiah Vs Smt. K. Hymavathi, I.A.S.,	RAMAVARAM CHANDRASHEKAR REDDY	ADDL ADVOCATE GENERAL	SIDDIPET
60	CC/2629/2025	China Gangava Vs Smt. K. Hymavathi, I.A.S	RAMAVARAM CHANDRASHEKAR REDDY	ADDL ADVOCATE GENERAL	SIDDIPET
61	CC/4250/2025 CC/2727/2026 CC/3927/2025	Mala @ Parnati Ramulamma Vs Mikkilineni Manu Choudary, (I.A.S)	KALVALA SANJEEV	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
62	CC/3927/2025	BANDI LALEETHA Vs SRI MIKKILINENI MANU CHOUARY, (I.A.S)	KALVALA SANJEEV	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
63	CC/2727/2026	BANDARI YELLAMMA, Vs SRI MIKKILINENI MANU CHOUARY,	KALVALA SANJEEV	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
64	CC/1900/2026	Mandumula Janaki Rama Rao Vs Sri C.Narayana Reddy, I.A.S	M RAMA RAO	GP FOR REVENUE	RANGA REDDY

65	CC/2192/2026 IA 1/2026(Direction Petition)	SRI M. SRINIVAS Vs SRI MANDA MAKARANDU, IAS	B DANANJAYA		HYDERABAD R2) Notice sent through Chief Judge, City civil court, Hyderabad returned unserved (There is no officer by this name at the given case address)
66	CRP/2201/2026 IA 1/2026(Direction Petition) IA 2/2026(Suspension Petition)	Smt. A. Navaneetha Vs Macha Sandeep Netha	YOGESH KUMAR HEROOR	SRINIVASA MURTHY CHEEDELLA	MEDCHAL- MALKAJGIRI SR APP BY SRINIVASA MURTHY CHEEDELLA (6368) PROOF OF SERVICE FILED VIDE USR.NO.9361 2/26
67	CRP/2327/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	K. Venugopal Rao Vs K. Sampath Kumar	MADAS BHARATH CHANDRA	D MADHAVA RAO	MEDCHAL- MALKAJGIRI
68	CRP/2470/2026 IA 1/2026(Stay Petition)	Afzaluddin Khan Vs Zafaruddin Khan	RAKESH SANGHI	PRABHAKAR PERI	MEDCHAL- MALKAJGIRI R1 APP BY M/S. PERI PRABHAKAR (6390), ADVOCATE R2 NOTICE SERVED AS PER MEMO PROOF OF SERVICE FILED VIDE USR NO.102547/26.
69	CRP/2500/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition) CRP/2005/2026 CRP/2009/2026 CRP/2146/2026 CRP/2306/2026 CRP/2888/2026	Rajula Savithri Vs The Additional Collector and Additional District Magistrate	A P REDDY	MANJARI S GANU (R4)	MEDCHAL- MALKAJGIRI R2 NOTICE SERVED R3 NOTICE RETURNED R4 APP BY MANJARI S GANU
70	CRP/2005/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	ANUGU SAVITHRI Vs THE ADDITIONAL COLLECTOR AND ADDITIONAL DISTRICT MAGISTRATE	A P REDDY	SRIKANTH MAMIDIPALLY (R10)	MEDCHAL- MALKAJGIRI R1 TO R4 AND R6 TO R11 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R5 DIED AS PE LR'S

71	CRP/2009/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	ANUGU SAVITHRI Vs THE ADDITIONAL COLLECTOR AND ADDITIONAL DISTRICT MAGISTRATE	A P REDDY	T SURYA SATISH (R5)	MEDCHAL-MALKAJGIRI RR 1 TO 7 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
72	CRP/2146/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	ANUGU SAVITHRI, Vs THE ADDITIONAL COLLECTOR AND ADDITIONAL DISTRICT MAGISTRATE,	A P REDDY	PRAVEEN GOUD S (R7)	MEDCHAL-MALKAJGIRI R7 APP BY PRAVEEN GOUD S R1, R3 TO R6 NOTICE SERVED R2 NOTICE SERVED AS PER MEMO FILED VIDE USR NO. 97343/26
73	CRP/2306/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	VANGETI VENKAT REDDY Vs THE ADDITIONAL COLLECTOR AND ADDITIONAL DISTRICT	A P REDDY		MEDCHAL-MALKAJGIRI R1 BATTA DUE, R5 TO R7 NOTICE SERVED R2, R3, R5 R8 AND R9 NOTICE UNSERVED AS PER MEMO FILE VIDE UJSR NO. 100822/26
74	CRP/2888/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition) IA 4/2026(Suspension Petition)	GUNTI YADAGIRI Vs THE ADDITIONAL COLLECTOR AND ADDITIONAL DISTRICT MAGISTRATE	A P REDDY	MANJARI S GANU (R7)	MEDCHAL-MALKAJGIRI RR 1 TO 6, 8 NOTICE SENT NOT YET RETURNED, R7 APP. BY MANJARI S GANU, PROOF OF SERVICE NOT FILED
75	CRP/2525/2026 IA 1/2026(Stay Petition)	A. Harinath Reddy Vs B. Bheem Raju	NADIPALLY ANANDA RAO	L SRINIVAS	MEDCHAL-MALKAJGIRI SR APP BY L. SRINIVAS PATEL (9305)
76	CRP/2541/2026 IA 1/2026(Dispense with Petition)	M/s.Vijaya Vahini Transport Vs M/s.Tripura Bio Tech Ltd.	PAPAI AH PEDDAKULA		MEDCHAL-MALKAJGIRI
77	CRP/2548/2026 IA 1/2026(Stay Petition)	R. Venkata Ramana, Vs P. Ramu Yadav	R A ACHUTHANAND	RAKESH SANGHI	MEDCHAL-MALKAJGIRI R1 NOTICE SENT NOT YET RETURNED, RR 2, 3 APP. BY RAKESH SANGHI, MEMO FILED VIDE USR NO. 114055/26
78	CC/2549/2026 CC/2870/2026	Bhagwati Devi Baldwa Vs Sri Jayesh Ranjan, IAS	P SRI RAM	V NARASIMHA GOUD(SC FOR HMDA) (R2)	HYDERABAD

79	CC/2870/2026	M/ S. MY HOME INFRASTRUCTURE PRIVATE LIMITED, Vs SRI. SARFARAZ AHMAD, I.A.S.,	E ANISHA REDDY	V NARASIMHA GOUD(SC FOR HYDERABAD HMDA)	
80	CRP/2555/2026 IA 1/2026(Suspension Petition)	Devkathe Madhav Rao Vs Abdul Malik	R NAGARJUNA REDDY	C M R VELU	MEDCHAL- MALKAJGIRI R1 APP BY M/S. C.M.R. VELU, CAVEATOR. R2 APP BY C.M.R. VELU (6241)
81	CRP/2617/2026 IA 1/2026(Stay Petition)	Ch. Yadagiri Vs Ch. Bixapathy,	D AMARENDER REDDY	BHAGIAH S	MEDCHAL- MALKAJGIRI R1 TO R4 NOTICE SERVED AS PER MEMO FILED VIDE USR NO. 118694/26 R5 TO R20 ARE NOT NECESSARY PARTIES VIDE CT
82	CRP/2627/2026 IA 2/2026(Stay Petition) CRP/2626/2026	Kasula Abhitej Vs Kasula @ Sangam Manvita	YEMMIGANUR SOMA SRINATH REDDY	PRAVEEN BONKURI	MEDCHAL- MALKAJGIRI SR APP BY PRAVEEN BONKERI (20620)
83	CRP/2626/2026 IA 2/2026(Stay Petition)	KASULA ABHITEJ Vs KASULA G SANGAM MANVITA	YEMMIGANUR SOMA SRINATH REDDY	PRAVEEN BONKURI	MEDCHAL- MALKAJGIRI SR APP BY PRAVEEN NONKURI (20620) MEMO FILED VIDE USR NO. (121029)
84	CRP/2655/2026 IA 1/2026(Stay Petition)	S.Ibrahim Vs Syed Mahaboob Subhani	K JAMALI	HABEEB JAFFAR BIN HASAN	MEDCHAL- MALKAJGIRI SR SERVED AS PER VIDE MEMO USR NO. 112632/2026
85	CRP/2680/2026 IA 1/2026(Stay Petition)	Pininty Surender Reddy Vs Archana Sakkuri	G SINDHU	DIDA VIJAYA KUMAR	MEDCHAL- MALKAJGIRI R1 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED R2 APP BY D VIJAY KUMAR (10896)
86	CRP/2706/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Jeevan Packers Vs Jeet Trading Company	KOTHA MANASA REDDY	GUNDARAM MANOJ GOUD	MEDCHAL- MALKAJGIRI SR APP BY G MANOJ GOUD (20588)

87	CRP/2764/2026 IA 1/2026(Stay Petition)	Peyalla Balaiah Vs Abbraboyena Chittamma	KUNCHASUNIL GOUD		MEDCHAL- MALKAJGIRI
88	CRP/2770/2026 IA 1/2026(Stay Petition)	Smt. M.R. Bharathi Vs Smt. Bonthala Ratnamala	NYAYAPATHI PRASHANT	POLICE VENKAT REDDY (R16)	MEDCHAL- MALKAJGIRI R1 TO R15 NOTICE SENT NOT YET RETURNED AS PER MEMO FILED VIDE USR NO. 116833/26 R16 APP BY M/S. POLICE VENKAT REDDY, CAVEATOR.
89	CRP/2824/2026 IA 1/2026(Stay Petition)	M/s Alok Enterprises, Vs Smt.Geeta Singh	SRIDHAR K	AVADESH NARAYAN SANGHI	MEDCHAL- MALKAJGIRI SR APP BY M/S.AVADESH NARAYAN SANGHI,(1614 7), ADVOCATE
90	CRP/3153/2026 IA 1/2026(Stay Petition)	Smt. N.Savithri Vs Smt.K.Saraswathi	VUTHPALA SUNIL KUMAR	R RANGANATHAN	MEDCHAL- MALKAJGIRI
91	CRP/3154/2026 IA 1/2026(Stay Petition)	K. Narsing Vs T. Sudhakar	MAHADEV ANYARAMBHATLA	C M R VELU (R2)	MEDCHAL- MALKAJGIRI R2 APP BY M/S. C.M.R. VELU, CAVEATOR.
92	CRP/3157/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	D.Kondal Reddy, Vs Goutham Raj Singh,	JOSEPH DAVID		MEDCHAL- MALKAJGIRI
93	CRP/3211/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	D.Kondal Reddy Vs Goutham Raj Singh	JOSEPH DAVID		MEDCHAL- MALKAJGIRI RR 1, 2 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
94	CC/4199/2026	Smt.Chirrareddy Saraswathi Vs Sri C.Narayana Reddy, IAS	MOHD SUBHAN PASHA	GP FOR REVENUE	RANGA REDDY
<u>ADMISSION.</u>					
95	CC/241/2023	Joseph Sriharsha and Mary Indraja Educational Society and another Vs Sh. K Sanjay Murthy and another	Joseph Sriharsha and Mary Indraja Educational Society and another(PARTY IN PERSON)	MEGHA RANI AGARWAL RAMESH BABU VISHWANATHULA (R2)	HYDERABAD RR 1 and 2 notice sent through the chief judge Tis Hazari Court New Delhi and by rpad not yet retd served.
96	CC/259/2023	Thullu Gattama, Vs T. Vinay Krishna Reddy,	N PRAVEEN REDDY	GP FOR REVENUE	NALGONDA SR notice served.

97	CC/317/2023	Smt. N. Sujatha Vs Sri T. Dasharath	P VENKANNA	GP FOR REVENUE	SANGAREDDY SR notice served.
98	CC/319/2023	Mr.N. Shashidhar Reddy Vs Sri T.Dasharath	P VENKANNA	GP FOR REVENUE	SANGAREDDY SR notice served.
99	CC/2230/2023	Kalluri Ramchandra Reddy Vs G.Srinivas Reddy	ERIGI GANESH	GP FOR HOME	YADADRI BHUVANAGIRI
100	CC/2242/2023	Mr. Mobashir Yasim Vs Sri. S. Venkata Rao, (I.A.S)	AKKAM ESHWAR	GP FOR REVENUE	SURYAPET
101	CC/2302/2023	U. Narsavva Vs Prashant Jeevan Patil IAS	THADIKONDA KOTESHWARA PRASAD	GP FOR REVENUE	SIDDIPET
102	CC/2470/2023	Sri Nomula Mysaiah Vs Sri Zendage Hanumanth Kondiba	R A CHARY	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
103	CC/2613/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	Sri Bokka Sai Reddy Vs Smt. Pamela Satpathy	ERANKI PHANI KUMAR	GP FOR REVENUE	YADADRI BHUVANAGIRI
104	CC/2689/2023	Amtul Ayesha Juveria Vs Dr. A Sharath, IAS	M A K MUKHEED	GP FOR REVENUE	HYDERABAD SR notice served.
105	CC/875/2025 IA 1/2025(Implead Petition)	M/s Zedcon Pharmaceuticals Pvt Ltd, Vs Sri Gowtham Potru,	MOHAMMAD ADNAN	GP FOR REVENUE	HYDERABAD SR notice sent through DJ, Medchal malkajgiri district returned unserved (for want of sufficient time).
106	CC/1237/2025	Mr. Anantha Venkataiah Vs Smt. V. Sri Devi	RAMU MUCHAKURTHI	GP FOR REVENUE	NALGONDA
107	CC/1372/2025 IA 1/2026(Implead Petition)	Mohd. Abdul Nabi Vs Smt Sikta Patnaik IAS	D RAMAKRISHNA	GP FOR REVENUE	HANUMAKON DA
108	CC/1420/2025	M.K.ABDUL MUQTADIR RIZWAN Vs K. RAMULU	G SATISH BABU	GP FOR REVENUE	NALGONDA
109	CC/1426/2025	M. K. ABDUL MUQTADIR RIZWAN Vs Smt. ILA TRIPATHI, IAS	G SATISH BABU	GP FOR REVENUE	NALGONDA
110	CC/1441/2025	Sri Md. Basheer Mohiuddin Siddique, Vs Sri. Praful Desai, IAS.,	R A CHARY		KARIMNAGAR
111	CC/1469/2025	Smt Birjisunnisa Vs MR. R.V. KARNAN	MOHAMMAD ADNAN		HYDERABAD

112	CC/1491/2025	A. Shekar Vs Shri K Ravi Kumar	M A BASITH		RANGA REDDY
113	CC/1502/2025 IA 2/2025(Implead Petition)	Raghava Water Works Private Limited Vs Sri K. ILAMBARITHI,	MOHAMMED OMER FAROOQ	GP FOR MCPL ADMN URBAN DEV	HYDERABAD SR notice served.
114	CC/1559/2025	J. Manik Reddy Vs Smt. P. Pravinya	P LAKSHMA REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) GP FOR REVENUE (R3)	SANGAREDD Y RR 1 to 3 notice sent through DJ Sangareddy district by speed post and by RPAD not yet returned.
115	CC/1569/2025	B. Narsimha Reddy Vs Smt. P. Pravinya	P LAKSHMA REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	SANGAREDD Y Sr Notice sent through D.J. Sanga Reddy dist by Speed Post and by Rpad not yet retd
116	CC/1617/2025	Kukkala Krishna Vs Sri. A. V. Ranganath I. P. S	BALAIHA B	R SAMEER AHMED KANDI RAMCHANDRA REDDY (R2) GP FOR IRRI AND COMM AREA DEV (R3) V NARASIMHA GOUD(SC FOR HMDA) (R4)	RANGA REDDY R1 Notice sent through Chief Judge, City Civil Court Secunderabad by Spl.messenger and by Rpad not yet retd R2 Notice sent through D.J. Ranga Reddy dist by Spl.messenger and by Rpad not yet retd. RR 3 & 4 Notice Served
117	CC/1738/2025	Gunji Venkatesh Vs Sri. Sarfaraz Ahamd, IAS	AMRUTH RAO JOOKANTI	V NARASIMHA GOUD(SC FOR HMDA) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R3)	SANGAREDD Y R1 Notice Served R2 Notice sent through D.J. Sanga Reddy dist by Speed post and by Rpad not yet retd
118	CC/1818/2025	Kaki Dasharatha, Vs Smt. P. Saraswathi,	M VENKATESWARLU	KRISHNA MARAGANI (SC FOR BADANGPET SHADNAGAR MUNICIPALITY)	RANGA REDDY SR notice sent through DJ Rangareddy district by special messenger and by RPAD not yet returned.

119	CC/1976/2025	P.Praveen Kumar Vs Sri Ilambarithi, IAS	NADELLA VENKATESWARA RAO	K RAVI MAHENDER (SC FOR GHMC) (R2) K RAVI MAHENDER (SC FOR GHMC) (R3)	MEDCHAL- MALKAJGIRI R 2 notice sent through Chief Judge, City Civil Court, Hyderabad by special messenger and by RPAD not yet returned.
120	CC/3280/2025	S. Santosh Kumar Vs Sri R.V. Karnan, IAS	M DAMODAR REDDY	SRINIVAS RAO PACHWA (SC FOR GHMC) (R2)	HYDERABAD
<u>FOR ADMISSION (ARBAPPL MATTERS)</u>					
121	ARBAPPL/166/2025	Next Education India Pvt Ltd Vs PLS International School	P RUTHVIK		HYDERABAD
122	ARBAPPL/174/2025	M/s SAFE SUPER SPECIALITY HOSPITALS Vs M/s Radpix Healthcare Imaging Solutions	VELAGALA NITHIN	CHETLURU SREENIVAS	HYDERABAD RR 2 & 3 Apps by Chetluru Sreenivas. Memo filed vide USR No.57778 of 2026 R1 Notice not yet returned. Memo Proof of service filed vide USR No. 103883/25.
123	ARBAPPL/180/2025	M/s. Vigneshwara Industries Vs M/s. Bajaj Allianz General Insurance Company Ltd.	V U S S R ANJANEYULU	A RAMAKRISHNA REDDY	KARIMNAGAR RR 1 and 2 Notice Sent by RPAD. R1 Apps by A. Rama Krishna Reddy. RR 1 and 2 Notice Served. Memo filed vide USR No.108782.
124	ARBAPPL/186/2025	M/s Lab Nation Vs India Government Mint	PADMAJA GADIRAJU	N B SUDARSHAN	HYDERABAD SR Apps by N.B. Sudarshan.
125	ARBAPPL/187/2025	Syeda Fouzia Begum Vs M/s. R.R. Infra	S RAMA MOHAN RAO	KATIKA RAVINDER REDDY (R3) KATIKA RAVINDER REDDY (R4) KATIKA RAVINDER REDDY (R5) B YUVRAJ (R8)	HYDERABAD RR 2 Notice Send by SPAD not yet returned. RR 3, 4 & 5 Apps by Katika Ravinder Reddy. R8 Apps by B. Yuvraj Memo proof of service filed vide USR No.52361 of 2026 Memo Proof of Service filed vide USR No.131797/202 5

126	ARBAPPL/193/2025	M/s. Keerthi Estates Private Limited, Vs M/s. Paradise Ventures Private Limited	NAREN SAI CHIRAMDASU	K V MALLIKARJUNA RAO	HYDERABAD SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR No.115300/25. SR Apps by K.V. Malli Karjuna Rao.
127	ARBAPPL/195/2025	M/s. Intonation Research Laboratories Private Limited Vs Mr. Sandeep Puvvadi	SWATHI MENON P	PAVAN KUMAR V YADAVALLI	RANGA REDDY SR Apps by PAVAN KUMAR V YADAVALLI
128	ARBAPPL/197/2025	M/s Evergreen Enterprises Vs Kingfisher Corporation India	MURLI NARAYAN BUNG		HYDERABAD PROOF OF SERVICE VIDE USR 128887 SR NOTICE SENT RETURNED UN-SERVED
129	ARBAPPL/198/2025	M/s Proxima Projects Vs M/s UNITY WIRE INDUSTRIES	R A ACHUTHANAND	VISHAL KEDIA (R8) VISHAL KEDIA (R5)	HYDERABAD RR 5 Notice sent by SPAD. RR 5 and 8 Apps by Vishal Kedia. Memo proof of service filed Vide USR No.138132/2025
130	ARBAPPL/200/2025	Amit Srivatsava, Vs M/s Sahiti Constructions,	V SEETHARAMA AVADHANI		HYDERABAD SR Notice sent by RPAD not yet returned. Memo Proof of service filed vide USR 122242/2025. SR Notice returned unserved as the Door Locked.
131	ARBAPPL/201/2025	M/s. Eureka Estates Pvt Ltd. Vs Pushpa Bhargava,	PRABHAKAR PERI	R.S. ASSOCIATES	HYDERABAD SR Apps By R.S. Associates. Memo Proof of service filed vide USR No.126004/25.
132	ARBAPPL/203/2025	Ms. ANITHA JAIN Vs Mr. KARTHIK MANGU	GUNDOJU AKHIL	KOWTURU PAVAN KUMAR	HYDERABAD SR Notice Served Memo proof of service filed vide USR No 49086/2026

133	ARBAPPL/205/2025	Sri. Arroju Ravindra Chary Vs R.Srinivas	PRAMOD SINGH	PALLE SRIHARINATH	SANGAREDDY RR 1 to 3 Notice sent by SPAD. RR 1 to 3 Apps by Pallesriharinath.
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FOR ADMISSION (CRP MATTERS)

134	CRP/4636/2025 CMA/17/2026 CRP/4661/2025	Purlli Chandramma Vs Gulam Taher	P VENKAT REDDY	P RAMA SHARANA SHARMA (R3) P RAMA SHARANA SHARMA (R2) P RAMA SHARANA SHARMA (R7) P RAMA SHARANA SHARMA (R6) P RAMA SHARANA SHARMA (R11) P RAMA SHARANA SHARMA (R5) P RAMA SHARANA SHARMA (R9) P RAMA SHARANA SHARMA (R4) P RAMA SHARANA SHARMA (R8) P RAMA SHARANA SHARMA (R10)	MEDCHAL-MALKAJGIRI R1 DIED VIDE CT, RR 2 TO 11 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED (HCJ NOTE)
135	CRP/4661/2025	PURLLI CHANDRAMMA Vs GULAM TAHER	P VENKAT REDDY	P RAMA SHARANA SHARMA (R3) P RAMA SHARANA SHARMA (R2) P RAMA SHARANA SHARMA (R7) P RAMA SHARANA SHARMA (R6) P RAMA SHARANA SHARMA (R11) P RAMA SHARANA SHARMA (R5) P RAMA SHARANA SHARMA (R9) P RAMA SHARANA SHARMA (R4) P RAMA SHARANA SHARMA (R8) P RAMA SHARANA SHARMA (R10)	MEDCHAL-MALKAJGIRI R1 DIED VIDE CT, RR 2 TO 11 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
136	CMA/17/2026 IA 1/2026(Injunction Petition)	PURELLI CHANDRAMMA Vs GULAM TAHER	P VENKAT REDDY	P RAMA SHARANA SHARMA (R3) P RAMA SHARANA SHARMA (R2) P RAMA SHARANA SHARMA (R7) P RAMA SHARANA SHARMA (R6) P RAMA SHARANA SHARMA (R11) P RAMA SHARANA SHARMA (R5) P RAMA SHARANA SHARMA (R9) P RAMA SHARANA SHARMA (R4) P RAMA SHARANA SHARMA (R8) P RAMA SHARANA SHARMA (R10)	MEDCHAL-MALKAJGIRI R1(DIED PER LRS) RR 2TO11 APP BY P. RAMA SHARANA SHARMA
137	CRP/1663/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition)	MA Razak (DIED) Vs Md.Omer Asif	AMBEDKAR DUNNA		MEDCHAL-MALKAJGIRI

138	CRP/1675/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition)	MA Razak (died) Vs MP.Omer Asif	AMBEDKAR DUNNA		MEDCHAL- MALKAJGIRI
139	CRP/1693/2026 IA 1/2026(Leave Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	Bhavani nagar Welfare Association Vs Medala Padma	SYED WAHEED ALI	VAZIR BHARATH KUMAR (R12)	MEDCHAL- MALKAJGIRI
140	CRP/1856/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Sri Ranjit Prasad Hazari Vs The SGDC and Revenue Divisional Officer	M/S MANU LEGAL SOLUTIONS	CHINTHALA ALAN JOSEPH (R4)	MEDCHAL- MALKAJGIRI
141	CRP/1905/2026 IA 1/2026(Stay Petition)	Sri G.V.Seeta Rama Anjaneyulu Vs M/s Patil Agro Tech. A Partnership Firm	A SATYASIRI		MEDCHAL- MALKAJGIRI R1 SERVED ON LCA AS PER VIDE MEMO USR NO. 125884/2026, R2 UNSERVED - UNCLAIMED, RR 3 TO 8 BATTU DUE, PROOF OF SERVICE FILED VIDE USR NO. 83056/2026
142	CRP/1961/2026 IA 1/2026(Stay Petition)	S. Surcnder Vs Bandi Lakshmi	SATTAR MANOJ	A P REDDY (R7) A P REDDY (R6)	MEDCHAL- MALKAJGIRI RR 1 TO 5 ARE NOT NECESSARY PARTIES VIDE CT, RR 6,7 UNSERVED - ADDRESSEE LEFT, MEMO FILED VIDE USR NO. 102793/2026
143	CRP/1988/2026 IA 1/2026(Suspension Petition) IA 2/2026(Amendment Petition)	Dr. Ginia Ghosh Vs Sohan Sengupta	TARUN RAM AITHAM	NAGENDER YARAKALI	MEDCHAL- MALKAJGIRI SR UNSERVED - ADDRESSEE ABSENT, MEMO FILED VIDE USR NO. 86772/2026
144	CRP/1989/2026 IA 1/2026(Suspension Petition)	DASARI LAXMA REDDY Vs DASARI MANORA	GOVARDHAN REDDY JOUNDLA	GADDAM SRINIVAS	MEDCHAL- MALKAJGIRI R1 APP BY M/S. GADDAM SRINIVAS, CAVEATOR.
145	CRP/2032/2026 IA 1/2026(Stay Petition)	Smt. N. Hima Bindu Vs T. Neelakantam	BOKARO SAPNA REDDY		MEDCHAL- MALKAJGIRI SR APP.
146	CRP/2167/2026 IA 1/2026(Stay Petition)	Donuru Lenin Reddy Vs Mrs. Donuru alias Kanaparthi Lavanya	PAVAN KUMAR G		MEDCHAL- MALKAJGIRI

147	CRP/2231/2026 IA 1/2026(Stay Petition)	Smt. Sambangi Bharathi Vs G.N.V.R Naidu	PRAVEEN BONKURI		MEDCHAL- MALKAJGIRI SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
148	CRP/2281/2026 IA 1/2026(Stay Petition)	P. Umesh Joy Vs P. Priyadarshini	SRIKANTH CHINTALA		MEDCHAL- MALKAJGIRI
149	CRP/2295/2026 IA 1/2026(Stay Petition) CRP/2260/2026 CRP/2352/2026 CRP/2362/2026	Smt. Yellu Laxmi Vs Bank Of India	ASHUTOSH B JOSHI	P GIRI KRISHNA	MEDCHAL- MALKAJGIRI
150	CRP/2260/2026 IA 1/2026(Stay Petition)	SMT. YELLU LAXMI Vs BANK OF INDIA	ASHUTOSH B JOSHI	P GIRI KRISHNA	MEDCHAL- MALKAJGIRI
151	CRP/2352/2026 IA 1/2026(Stay Petition)	SMT. YELLU LAXMI Vs BANK OF INDIA	ASHUTOSH B JOSHI	P GIRI KRISHNA	MEDCHAL- MALKAJGIRI
152	CRP/2362/2026 IA 1/2026(Stay Petition)	SMT. YELLU LAXMI Vs BANK OF INDIA	ASHUTOSH B JOSHI	P GIRI KRISHNA	MEDCHAL- MALKAJGIRI
153	CRP/2328/2026 IA 1/2026(Stay Petition)	Smt. Puli Sharadha Vs Smt. Gundapaneni Manasa	PAVAN KUMAR V YADAVALLI	E POORNACHANDER RAO	MEDCHAL- MALKAJGIRI
154	CRP/2331/2026 IA 1/2026(Stay Petition)	Engala Ramachander Vs K. Anjaneyulu	N GANGADHAR	A P SURESH RAM	MEDCHAL- MALKAJGIRI SR UNSERVED - MISSENT, NOTICE SENT TO LOWER COURT COUNSEL IS SERVED VIDE MEMO USR NO. 97044/2026
155	CRP/2372/2026 IA 1/2026(Stay Petition)	P Santhosh Kumar Goud Vs Smt. Ushasree,	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	MAJJI TRIVENI	MEDCHAL- MALKAJGIRI
156	CRP/2399/2026 IA 1/2026(Stay Petition)	P.Naga Sudha Vs Madduri Krishna Reddy	M SHARAT SHANTHA REDDY	GADDAM SRINIVAS	MEDCHAL- MALKAJGIRI
157	CRP/2429/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Seelam Krishna Reddy, Vs T. Neetha Singh	CH VENKAT RAMAN	SURESH SHIV SAGAR	MEDCHAL- MALKAJGIRI
158	CRP/2436/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	M/s Shiva Automobiles Vs Smt. Garikapati Hemalatha Devi	L RAVI KUMAR		MEDCHAL- MALKAJGIRI
159	CRP/2609/2026 IA 1/2026(Stay Petition)	Mohit Kumar Agarwal, Vs R.Satyanarayana	RAHUL KANDHARKAR	PILLI NAGARAJ	MEDCHAL- MALKAJGIRI SR APP BY PILLI NAGRAJ (11197)

160	CRP/2674/2026 IA 1/2026(Suspension Petition) IA 2/2026(Implead Petition)	Purelli Jaipal Reddy Vs R. Krishna	RAPOLU BHASKAR		MEDCHAL- MALKAJGIRI SR NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
161	CRP/2679/2026 IA 1/2026(Suspension Petition)	Alugula Santhosh Kumar Vs Smt. Alugula Bhavana alias Martha Bhavana	BALA MURALI Y	BHAGIAH S	MEDCHAL- MALKAJGIRI
162	CRP/2871/2026 IA 1/2026(Suspension Petition)	Smt. Hasina Khatoon Vs Sri Mehtab Ansari	VEROSE SANJANA	JOSEPH DAVID	MEDCHAL- MALKAJGIRI R1 APP BY JOSEPH DAVID (17972) R2 NOTICE SENT, NOT YET RETURNED, PROOF OF SERVICE FILED VIDE USER NO. 11984/26.
163	CRP/2899/2026 IA 1/2026(Stay Petition)	M/s. RNK Agro and Chemicals Limited Vs Mohammed Mushtaw Ali @ Mohammed Afzal Rabbani,	PADMAJA GADIRAJU	RAKESH SANGHI	MEDCHAL- MALKAJGIRI R1 AND R2 NOTICE RETURNED R3 TO R15 NOT NECESSARY PARTIES AS PER MEMO FILED VIDE USR NO. 123222/26 AND 120863/26
164	CRP/2914/2026 IA 1/2026(Stay Petition)	Sri Maddela H. Sudarshan Kumar Vs Sri K. Bala Babu	K SHASHIDAR GOUD		MEDCHAL- MALKAJGIRI R1 SERVED ON LCA AS PER VIDE MEMO USR NO. 127139/2026, R2 UNSERVED ADDRESSEE LEFT WITHOUT INSTRUCTION S, MEMO FILED VIDE USR NO. 127138/2026.
165	CRP/2969/2026 IA 1/2026(Stay Petition)	K.B.Ramsingh Vs K.Uma Sundari @ Uma Sunndari Bai	SRINIVASA RAO PAPPU	J SURESH BABU	MEDCHAL- MALKAJGIRI
166	CRP/3011/2026 IA 1/2026(Stay Petition)	Nimma Mohan Reddy Vs M Janardhan Reddy	K SUYODH REDDY	KONDAPARTHY KIRAN KUMAR	MEDCHAL- MALKAJGIRI R1 SERVED AS PER VIDE MEMO USR NO. 127205/2026, RR 2, 3 NOTICE SENT NOT YET RETURNED,

167	CRP/3110/2026 IA 1/2026(Leave Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	Sri. K. Ramesh Babu Vs M/s Margadarsi Chit Fund Pvt Ltd	G ESHWAR KUMAR	P DURGA PRASAD	MEDCHAL- MALKAJGIRI R1 APP., RR 2 TO 8 NOTICE SENT NOT YET RETURNED, PROOF OF SERVICE NOT FILED
168	CRP/3173/2026 IA 1/2026(Suspension Petition)	Dr. G. Suresh Kumar, Vs Dr. T. Sri Divya,	R RANGANATHAN	KANAKA VAISHNAVI ALLADI	MEDCHAL- MALKAJGIRI R1 APP BY M/S. KANAKA VAISHNAVI ALLADI, CAVEATOR.
169	CRP/3200/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition)	Dr. M. Sharath Chandra Reddy Vs G. Chandrashekar	NALLA MUKUNDA REDDY	RAKESH SANGHI RAYACHURI HARI ROHIT SINGH (R3)	MEDCHAL- MALKAJGIRI R1 APP BY M/S. RAKESH SANGHI, CAVEATOR. (943)
170	CRP/3202/2026 IA 1/2026(Stay Petition) IA 2/2026(Permission Petition)	Dr. M. Sharath Chandra Reddy, Vs G. Chandrashekar	NALLA MUKUNDA REDDY	RAKESH SANGHI	MEDCHAL- MALKAJGIRI R1 APP BY M/S. RAKESH SANGHI, CAVEATOR. (943)
171	CRP/3206/2026 IA 1/2026(Suspension Petition)	Dr. G. Suresh Kumar Vs T. Sri Divya,	R RANGANATHAN	KANAKA VAISHNAVI ALLADI	MEDCHAL- MALKAJGIRI
172	CRP/3218/2026 IA 1/2026(Stay Petition) IA 2/2026(Suspension Petition)	G. Prasanna Kumar Vs Sutrave Krishna Mohan Rao	K RAMACHANDRA		MEDCHAL- MALKAJGIRI

INTERLOCUTORY

173	WP/10388/2023 IA 2/2023(Leave Petition) IA 4/2023(Review Petition) IA 5/2023(Stay Petition)	Goute Swamy Vs The State of Telangana	S LAKSHMINARAYANA REDDY	GP FOR REVENUE	YADADRI BHUVANAGIRI M/S RAPARTHI VENKATESHA M FOR P
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SPECIALLY IDENTIFIED (OLD CASES)

174	CC/1030/2006 IA 4/2006(APPL 5459/2006)(Direction Petition) IA 6/2006(APPL 5993/2006)(Implead Petition) IA 7/2006(APPL 6570/2006)(Direction Petition) IA 2/2007(APPL 36/2007)(Direction Petition) IA 3/2007(APPL 52/2007)(Implead Petition)	Nagabandi Kedareshwar Vs Smt.Smitha Sabarwal	BANKATLAL MANDHANI	B V APARNA LAKSHMI PASHAM MOHITH (SC WARANGAL MUNICIPAL CORP) (R1) ALLADI RAVINDER PASHAM MOHITH (R3)	WARANGAL
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175	CC/1320/2007 IA 2/2008(APPL 179/2008)(Suspensi on Petition) IA 3/2008(APPL 1023/2008)(Direction Petition) IA 1/2025(Permission Petition)	The Advocate General, Vs P.Sampath Kumar	THE ADVOCATE GENERAL	V RAJA MANOHAR (R4) ANUJ RAJ (R2)	HYDERABAD
176	CC/582/2009 IA 1/2025(Condone Delay Petition) IA 2/2025(Restoration Petition) IA 3/2025(Amendment Petition)	Ali Bin Saleh Vs Sri.Mohd Sadiq Ali Khan	NAZIR AHMED KHAN	ABU AKRAM M A K MUKHEED (R31) UZAIR AHMED KHAN	HYDERABAD
177	CC/1690/2010 SA/758/2010	SRI B. Sita Ramanjana Rao Vs Sri V. Ramachandran (died)	M VENKATESWARI	K RAJENDRAN	HYDERABAD
178	SA/758/2010 IA 5/2010(SAMP 2644/2010)(Injunctio n Petition) IA 6/2010(SAMP 2645/2010)(Injunctio n Petition)	SRI B.SITA RAMANJANA RAO Vs SRI V.RAMACHANDRAN (DIED)	M VENKATESWARI	K RAJENDRAN	HYDERABAD

FOR ADMISSION (CC MATTERS)

179	CC/1155/2023	D Ramachander Vs Sri.Lokesh Kumar D, I.A.S	RAMAKOTIAH KANDALA	K RAVI MAHENDER (SC FOR GHMC)	RANGA REDDY R1 Notice Served R2 Notice sent lthrough D.J. Medchal, Malkajgiri dist. retd un served (Transferred)
180	CC/1181/2023 WP/11304/2023	Bonala Shankaraiah Vs Sri R.V.Karnan I.A.S.,	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE (R2)	KARIMNAGAR RR 1 and 2 notice served.
181	WP/11304/2023 IA 2/2023(Suspension Petition)	BONALA SHANKARAI AH Vs THE STATE OF TELANGANA	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE P SAJAN KUMAR (R5)	KARIMNAGAR
182	CC/445/2024	Gaddam Narayana Vs Sri. Hanumant K. Zendage, I. A. S.	K JAGADISHWAR REDDY	GP FOR REVENUE	YADADRI BHUVANAGIRI R 1 notice served.
183	CC/1237/2024 IA 2/2024(Direction Petition)	HINDU SMASHAN GHAT COMMITTEE Vs Sri. Anudeep Durishetty	SRINIVASA MURTHY CHEEDELLA	GP FOR REVENUE GP FOR HOME (R7) M ARUN KUMAR (R3) CHOKKAPU NEELA ACHYUTH (R5) VIMAL VARMA VASI REDDY (R6)	HYDERABAD
184	CC/1293/2024	CDR Healthcare Limited, Vs Shri. Apurva Chandra,	VIVEK JAIN	N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
185	CC/1979/2024	M. Srihari Reddy, Vs M. Radha,	K RATHANGA PANI REDDY	GP FOR REVENUE	SANGAREDD Y

186	CC/2355/2024 IA 1/2025(DELETION PETITION) IA 3/2025(Implead Petition) IA 1/2026(L R Petition) CC/2326/2024	Anna Sammaiah Vs Sri. Ravi Gupta, IPS	NADIPALLY ANANDA RAO	ADDL ADVOCATE GENERAL A V S LAXMI	WARANGAL
187	CC/2326/2024 IA 1/2025(Implead Petition) IA 1/2026(Fix an Early Date)	CH. LAKSHMA REDDY Vs SRI RAVI GUPTA, IAS	NADIPALLY ANANDA RAO	ADDL ADVOCATE GENERAL D LINGA RAO	ADILABAD
188	CC/280/2025 IA 1/2025(Amendment Petition)	Sri Nalla Malla Reddy, Vs Mr. A.V. Ranganath,	G NARENDER REDDY	KOWTURU PAVAN KUMAR (SC FOR HYDRAA)	MEDCHAL- MALKAJGIRI
189	CC/386/2025 IA 1/2026(Dispense with Petition)	R. Ravinder Reddy Vs Mr. Prateek Jain	MANIK RAO	GP FOR REVENUE	VIKARABAD
190	CC/424/2025	Nalla Jagan Vs Mr. K. Raju	PULLA RAO YELLANKI	GP FOR REVENUE	MAHABUBAB AD SR notice sent through DJ, Mahabubabad district and by RPAD not yet returned.
191	CC/494/2025	Bollampally Srinivas Reddy Vs Sri Sangareddy	CHETLURU SREENIVAS	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	SANGAREDD Y
192	CC/501/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	Mr.Thota Cheeranjeevi Vs Mr.Dhana Kishore	D VIJAY	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3)	HYDERABAD
193	CC/523/2025	N.Vengal Rao Vs Smt.Parveen Shaik,	S V RAMANA	GP FOR REVENUE	SANGAREDD Y
194	CC/533/2025	Musthyala Ashok Kumar Vs Sri. Ashish Sangwan, IAS	G. SRINIVAS	GP FOR REVENUE	KAMAREDDY
195	CC/560/2025	Mohammed Faqrudin Vs Mr. S. Ravinder,	MOHAMMED RAHAIL AHMED	SINGIREDDY RAVINDER REDDY (SC FOR PEDDAMBERPET IBRAHIMPATNAM JAIPALLY AND MEERPET MUNICIPALITIES)	HYDERABAD
196	CC/698/2025	Smt.G.Sheela Vs Mr.Illambarithi.K.	K ANOOP KUMAR	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	HYDERABAD

197	CC/804/2025	Gadusu Rajashekar Vs Sri Nallamala Balakrishna	M DAMODAR REDDY	M BHAGYASRI	RANGA REDDY R 1 notice served. RR 2 and 3 notice sent through DJ, Rangareddy district returned unserved (no such name of the person in the given address) and by RPAD returned unserved (no such person).
198	CC/862/2025	Gantaboina Suresh Kumar Vs Sri K. Ilambarithi	A NAJEEB KHAN	MIDDE ARUN KUMAR (SC FOR GHMC) (R3) MIDDE ARUN KUMAR (SC FOR GHMC) (R2)	HYDERABAD R 2 notice served. RR 1 and 3 notice sent through Chief Judge, City Civil Court, Hyderabad returned unserved (received on 28.04.2025 at 4.30PM after date of hearing, hence pray for time).
199	CC/1054/2025 IA 1/2026(Amendment Petition) IA 2/2026(Implead Petition)	Mr. Ramdev Mundada Vs Mr.A.Ram Dass	DAMODAR MUNDRA		HYDERABAD
200	CC/1771/2025	YEMPALLA ANANTHA REDDY Vs SRI T.S.V.N. THRELESHWAR RAO	SHYAM BONAGUDAM	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	MEDCHAL- MALKAJGIRI Sr Notice sent through Chief Judge, City Civil Court, Hyd by Spl.messenger land by Rpad not yet ret'd
201	CC/2000/2025	T. Peetambar Rao (Died) Vs Sri. R. V. Karnan	C KUMAR	RAPARTHI VENKATESH (SC FOR GHMC TELANGANA)	HYDERABAD SR notice sent through Chief Judge, City Civil Court, Hyderabad returned unserved (received on 01.09.2025 at 4.40PM after date of hearing, hence pray for time).
202	CC/2078/2025	Smt. Chinnabali Papavva Vs Sri A. Mahesh Kumar	M V HANUMANTHA RAO	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	KAMAREDDY
203	CC/4082/2025 IA 1/2026(DELETION PETITION)	Smt Nomula Tirumal kumar Vs Mr. C. Narayana Reddy I.A.S.	KHAMAR KIRAN KANTAMNENI	KANDI RAMCHANDRA REDDY (R2) GP FOR REVENUE (R3)	RANGA REDDY
204	CC/4083/2025 IA 1/2026(DELETION PETITION)	Smt. Nomula Sunetra Vs Mr. C. Narayana Reddy I.A.S.	KHAMAR KIRAN KANTAMNENI	KANDI RAMCHANDRA REDDY (R2) GP FOR REVENUE (R3)	RANGA REDDY

205	CC/200/2026 IA 1/2026(Implead Petition)	Md. Kaleem Vs Chandra Shekar Rao	A KRANTI KUMAR REDDY	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	NAGARKURN OOL
206	CC/1228/2026	Tholem Radha Vs Sri M.Dana Kishore, IAS,	HARI KISHAN KUDIKALA	GP FOR REVENUE GP FOR FINANCE PLANNING (R2)	BHADRADRI KOTHAGUDE M
207	CC/1755/2026	M/s NJR Constructions Private Limited, Vs Smt.Sumathi Rekha	K R SRIKANTH	GP FOR FINANCE PLANNING	HYDERABAD
208	CC/3252/2026	SMT. KOSGI MUSTI JANAKI Vs Sri. Deepak Tewari I.A.S	ATLA ABHINANDHAN REDDY	GP FOR REVENUE (R2) GP FOR REVENUE (R3)	VIKARABAD
209	CC/3331/2026 IA 1/2026(Leave Petition)	Pala Subhashini Vs Sri Uma Shankar Prasad	CH LAXMI NARAYANA	GP FOR REVENUE (R2)	VIKARABAD
210	CC/4121/2026	Medarametla Chaitanya Vs Mr. Dasari Jaya Chandra	SHAIK MADAR		KHAMMAM
211	CC/4150/2026	Sri. Burra Praveen Vs Sri. K. Anantha Reddy	AKKAM ESHWAR	GP FOR REVENUE	RANGA REDDY
212	CC/4444/2026	Mohd.Zaheeruddin Ahmed Vs SRI C.NARAYANA REDDY, I.A.S	MOHD GULAM HYDER	GP FOR REVENUE	RANGA REDDY
213	CC/4494/2026 IA 2/2026(Direction Petition)	J. Babjee Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
214	CC/4495/2026 IA 2/2026(Direction Petition)	A. Satyanarayana Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
215	CC/4496/2026 IA 2/2026(Direction Petition)	K. Murali Mohan Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
216	CC/4497/2026 IA 2/2026(Direction Petition)	Md. Khawaja Moinuddin Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
217	CC/4498/2026 IA 2/2026(Direction Petition)	K. Jaya Chandra Reddy Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
218	CC/4499/2026 IA 2/2026(Direction Petition)	T. Purnachandra Rao, Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
219	CC/4500/2026 IA 2/2026(Direction Petition)	Nookala Krishna Rao, Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED (SC FOR HYDRAA)	RANGA REDDY
220	CC/4501/2026 IA 2/2026(Direction Petition)	Mandapu Rajeshwari, Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
221	CC/4502/2026 IA 2/2026(Direction Petition)	M. Reddy Sekhar Reddy Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
222	CC/4503/2026 IA 2/2026(Direction Petition)	K. Jonah Ernest Ephraim, Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY

223	CC/4504/2026 IA 2/2026(Direction Petition)	Rajasekhar Talasila Vs Sri A. V. Ranganath, IPS	MOHD BASEER RIYAZ	R SAMEER AHMED	RANGA REDDY
224	CC/4548/2026 IA 1/2026(Leave Petition)	Neetur Ramulu Vs Sri Deepak Tewari, IAS	YOGESH KUMAR HEROOR	GP FOR REVENUE	VIKARABAD
225	CC/4850/2026	Smt. A. Shanta Kumari Vs Sri. E. Naveen	B L NARASIMHA REDDY		MAHABUBNA GAR
226	CC/4851/2026	V. Narsimulu @ Vadde Narsimulu Vs Sri. Devender Naik	M/s. OM LAW FIRM	GP FOR REVENUE	VIKARABAD